

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 104/MP/2016

Subject : Petition under 79(1)(f) read with Section 79(1)(c) of the Electricity Act, 2003 seeking payment of monthly transmission charges for the period starting from 07.04.2016 under the Transmission Services Agreement dated 02.01.2014 and Order dated 15.07.2015 issued by the Ministry of Power entitled "Policy for Incentivizing Early Commissioning of Transmission Projects"

Date of hearing : 9.8.2016

Coram : Shri Gireesh B. Pradhan, Chairman
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NRSS-XXIX Transmission Limited

Respondents : U.P. Power Corporation Limited & Others

Parties present : Shri Vishal Vinod, Advocate, NRSSXXIX
Shri Deep Rao, Advocate, NRSSXXIX
Shri T.N.A Reddy, NRSSXXIX

Record of Proceedings

Learned proxy counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The petition shall be listed for hearing on admission on 6.10.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**